

गोली चलाने, हत्या, डकैती, लूट तथा अन्य अपराधों की कितनी घटनाएँ हुईं और ये घटनाएँ किन-किन तारीखों को तथा कौन-कौन से स्थानों पर हुईं;

(ख) उनमें से कितने अपराध पुलिस अधिकारियों द्वारा किये गये और कितने पुलिस अधिकारियों/कर्मचारियों के विरुद्ध न्यायालयों, राज्य गुप्तचर संगठन, केन्द्रीय गुप्तचर संगठन/विभाग तथा अन्य अभिकरणों में मामले विचाराधीन हैं;

(ग) अब तक कितने मामलों में पुलिस अधिकारियों को सजा दी गई है; और

(घ) क्या यह सच है कि बहुत से गम्भीर मामलों की रिपोर्टें दर्ज नहीं की गई थीं और सरकार ने बहुत से अन्तर्ग्रस्त पुलिस अधिकारियों/कर्मचारियों को अवैध संरक्षण दिया ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (घ). उत्तर प्रदेश सरकार से सूचना एकत्रित की जा रही है तथा प्राप्त होने पर समा-मटल पर रख दी जायेगी ।

SETTLEMENT OF DISPUTE ON CHANDIGARH AND BHAKRA NANGAL DAM

810. SHRI S. K. TAPURIAH :

SHRI R. K. AMIN :

SHRI R. R. SINGH DEO :

SHRI S. P. RAMAMOORTHY :

SHRI YASHPAL SINGH :

SHRI D. N. PATODIA :

SHRI D. C. SHARMA :

SHRI BENI SHANKER

SHARMA :

SHRI ONKAR LAL BERWA :

SHRI PRAKASH VIR SHASTRI :

SHRI YASHWANT SINGH KUSHWAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any efforts have been made by Government during the last two months to settle the question of Chandigarh and Bhakra Nangal Dam one way or the other;

(b) whether several memoranda have been submitted to the Government of

India by various parties in this connection and if so, the details thereof; and

(c) when a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :
(a) In the absence of a popular Government in Punjab during the last two months, no efforts could be made to settle these issues.

(b) No memoranda have been received during this period from any party.

(c) Efforts to settle these issues will be resumed after the mid-term elections are held in Punjab.

REORGANISATION OF ASSAM

811. SHRI S. K. TAPURIAH :

SHRI HIMATSINGKA :

SHRI SRADHAKAR SUPAKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Assam Government had rejected the proposals for the re-organisation of Assam;

(b) if so, what has been the Government's reaction thereto; and

(c) whether Government had obtained a report from the Governor of Assam following the said decision and, if so, what was the report and whether it would be laid on the Table ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) and (c). No, Sir.

(b) Does not arise.

CLASH WITH KUKI AND MIZO HOSTILES

812. SHRI S. K. TAPURIAH :

SHRI HIMATSINGKA :

SHRI N. R. LASKAR :

SHRI B. K. DASCHOWDHURY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large gang of Kuki and Mizo hostiles had indulged in fierce gun battle with a